

# **REVIEW COMMITTEE OF STATE TRADING CORPORATION**

1038. SHRI A. D. MANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Review Committee of the State Trading Corporation has recommended a structural reorganisation of the Corporation paving the way for the establishment of an International Trading Corporation as the holding Company with a number of subsidiaries; and

(b) what is the reaction of Government to this suggestion ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes. Sir.

(b) The recommendation of the Review Committee is under consideration.

# **RETIRED FOREIGN SERVICE PERSONNEL'S ACCEPTANCE OF JOBS OUTSIDE INDIA**

1039. SHRI A. D. MANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any restrictions have been placed on retired Foreign Service Personnel in the matter of acceptance of jobs in countries outside India; and

(b) if so, what are those restrictions?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Apart from the general restrictions contained in Article 531(b) of the Civil Service Regulations, which are also applicable to Indian Foreign Service Personnel, that a person wishing to accept commercial employment before the expiry of two years from the date of retirement should obtain the prior permission of the Government, Rule 10 of the C.F.S. (Conduct and Discipline) Rules, 1961 places a further restriction on Indian Foreign Service personnel to the effect that no member of the Service shall accept employment under a foreign Government or international organisation for at least three years from the date of his retirement, except with the prior permission of the Government.

# **OPENING OF OVERSEAS TRADING OFFICE? BY S. T. C.**

1040. SHRI A. D. MANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the places at which the State Trading Corporation has opened overseas\* trading offices;

(b) what has\* been the result of sales through these offices from 1965 to 1968; and

(c) whether it is proposed to open some more offices of the S. T. C. at other centres and if so, the details thereof?

THE DEPUTY MINISTER, IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) The State Trading Corporation at present has eleven offices outside India. These are located at Bangkok, Beirut, Budapest, Colombo, Lagos, Montreal, Moscow, Nairobi, Prague, Rotterdam and Teheran.

(b) These branch offices have helped the S. T. C. in diversifying and promoting its exports; they have also been rendering assistance to private traders in promoting exports by supplying them market information of foreign countries. Sales effected through the foreign offices are booked in the account of the respective commodities and office-wise figures are not maintained.

(c) There are proposals for opening some new offices. They are now in a preliminary stage of consideration.

# **विदेशों में रहने वाले भारतीय मूल के व्यक्ति**

1041. सरदार गुरुचरण सिंह तोहड़ा : क्या विदेशीय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विदेशों में भारतीय मूल के बहुत से ऐसे व्यक्ति रह रहे हैं जो किसी भी देश के नागरिक नहीं हैं और इसलिये वे राष्ट्रकृताहीन हैं ;

(ख) यदि हाँ, तो प्रत्येक देश में ऐसे लोगों की संख्या कितनी है ;

(ग) इन व्यक्तियों के हितों की देखभाल किस प्रकार की जा रही है ; और

(घ) इन व्यक्तियों को उन देशों की, जहाँ वे रह रहे हैं नागरिकता दिलाने के लिये भारत सरकार क्या कर रही है ?

[PERSONS OF INDIAN ORIGIN LIVING IN FOREIGN COUNTRIES]

1041. SARIAR GURCHARAN SINGH TOHR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of persons of Indian origin living in foreign countries are not citizens of any country and are therefore, stateless persons;

(b) if so, what is the number of such persons in each country;

(c) the manner in which the interests of these persons are looked after; and

(d) what steps are being taken by the Government of India to help these persons to acquire citizenship of the countries in which they are living ?]

**वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) :** (क) और (ख) विभिन्न देशों में भारत मूलक ऐसे लोगों की संख्या जो राष्ट्र-कताहीन हैं या जिनके राष्ट्रीय स्तर निश्चित नहीं किए गए हैं, उनके बारे में एक विवरण सदन की मेज पर रख दिया गया है। [देखिये परिशिष्ट LXX अनुपत्र संख्या 62]

(ग) और (घ) भारत सरकार भारतीय मूल के राष्ट्रकताहीन व्यक्तियों की समस्याओं से अवगत है। संबंधित देश के साथ अपने संबंधों और दायित्वों को अंतराष्ट्रीय व्यवहार को तथा राष्ट्रकताहीन व्यक्तियों का दर्जा तय करने वाले कानून और प्रथाओं को भी ध्यान में रखते हुए, सरकार जब जैसी जरूरत देखती है वैसी ही सहायता देती है।

[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRAPAL SINGH) : (a) and (b) A statement containing information regarding the number of persons of Indian origin in various

countries who are Stateless or whose national status is undetermined is placed on the Table of the House. [See Appendix LXX, Annexure No. 62]

(c) and (d) The Government of India are aware of the problems of stateless persons of Indian origin and render assistance whenever necessary keeping in view the implications and obligations arising from our relations with the country concerned, international practice as well as usage and law governing the status of stateless persons.]

**पश्चिमी बंगाल के मुख्य मंत्री तथा उप-मुख्य मंत्री के साथ कोसीगिन की बातचीत**

1042. श्री राजनारायण : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रूस के प्रधान मंत्री श्री कोसीगिन हनोई से लौटते हुए डमडम हवाई अड्डे पर लगभग डेढ़ घंटा रुके थे और उन्होंने पश्चिमी बंगाल के मुख्य मंत्री तथा उप-मुख्य मंत्री के साथ बातचीत की थी; और

(ख) यदि हाँ, तो बातचीत किस प्रकार की थी ?

KOSYGIN'S TALKS WITH CHIEF MINISTER AND DEPUTY CHIEF MINISTER OF WEST BENGAL

1042. SHRI RAJNARAIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Russian Prime Minister, Shri Kosygin stopped for about one hour and a half at the Dum Dum airport, on his return journey from Hanoi and had talks with the Chief Minister and the Deputy Chief Minister of West Bengal; and

(b) if so, what was the nature of their talks ?]

**वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) :** (क) जब सोवियत मंत्रीमण्डल के अध्यक्ष श्री कोसीगिन 10 सितंबर, 1969 को हनोई से मास्को लौट रहे थे, तब उनका